

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 69 of 2013 in
DFR No. 361 of 2013

Dated : 27th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shamanur Sugars Ltd.

.... Appellant (s)

Versus

The Karnataka Power Transmission Corporation Ltd. & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. Rajesh Mahale

ORDER

I.A. No. 69 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 19.03.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **19.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/rkt